

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : CA/414/CAA/2020
PETITION NUMBER :
NAME OF THE PETITIONER(S) : NISPRATAPA CONSULTANCY SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SVL TD
UNDER SECTION : 230-232 OF CA, 2013

ORDER

Due to paucity of time, the matter is adjourned to **11.02.2021** for hearing.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**

vs